

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/562/2012

Jabalpur, this Thursday, the 12th day of September, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Narayan Ram Singh, Son of late Shri Ram Singh, aged about 56 years, occupation – Trackman, PWI (South) Burhanpur, District Burhanpur (MP) **-Applicant**

(By Advocate – None)

V e r s u s

1. Union of India through General Manager, Central Railway, G.M. Office, Chhatrapati Shivaji Terminal, Mumbai – 400001.
2. Divisional Railway Manager (Personnel), Central Railway Bhusawal – 425201.
3. Divisional Engineer (North), Central Railway Bhusawal – 425201.
4. Assistant Engineer, Central Railway, Khandwa (MP) – 451001

-Respondents

(By Advocate – Shri Sitaram Shukla, proxy counsel of Smt. Amrit Ruprah)

O R D E R (O R A L)

By Navin Tandon, AM.

None for the applicant.

2. It is seen that nobody has appeared for the applicant on four consecutive occasions including today. Thus, it appears that applicant has lost interest in prosecuting this case anymore.
3. Accordingly, O.A is dismissed for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member
am/-

(Navin Tandon)
Administrative Member